

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:301
ANSWERED ON:06.08.2013
PURCHASE OF COPRA BY NAFED
Raghavan Shri M. K.; Thomas Shri P. T.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has appointed NAFED as the nodal agency for purchase of copra in various States;
- (b) if so, the quantity of copra purchased by NAFED for the years 2011-12, 2012-13 and in the current year till July, 2013 in various States including Kerala;
- (c) whether the Government is also aware that NAFED has refused to act as the nodal agency and is not procuring copra under the price stabilisation scheme due to cap on reimbursement loss;
- (d) if so, the reaction of the Government thereto; and
- (e) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b): Yes, Madam. NAFED has purchased copra from the copra producing States, including Kerala under Price Support Scheme (PSS for the year 2011,2012 and 2013 (up to July, 2013), as per following details.

Year	Commodity	Quantity (in MT)	Value (Rs. in Lakh)
2011	-Milling Copra	343	182.76
2012	-Milling copra	66,454	33,891.61
	-Ball copra	9,230	4,937.96
2013	-Milling copra	4,221	2,216.02
	-Ball copra	8,796	4,837.82

(c) to (e): Due to restriction on reimbursement of losses up to the extent of 15% of the cost of procurement, NAFED suspended the procurement of copra under PSS from 20.02.2013, as the expected losses were higher than 15%. However, considering the factual position, Government approved the full reimbursement to NAFED on procurement of copra under PSS, on 02.05.2013.